

Delhi and parts of Haryana, Rajasthan and Uttar Pradesh.

Conferment of Statehood on Delhi will not have any impact on the NCR Plan 2001 because in such reorganisations, the existing laws as well as administrative orders in a particular territory continue to remain in force and are binding upon the successor State till modified or repudiated by the successor State.

#### **Use of DDT**

296. SHRIMATI UMA GAJAPATHI RAJU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the achievements made under the Malaria Eradication Programme;

(b) whether DDT and other pesticides are still being used in the Malaria Eradication Programmes in the country;

(c) whether the use of pesticides has been banned by World Health Organization being harmful to heart liver, kidney and brain;

(d) whether the samples of bottled milk in the country contained the DDT for in excess of the prescribed limit; and

(e) if so, the steps taken in the country to bring the use of DDT within the safe limits?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) With the successful implementation of the malaria eradication programme under the Modified Plan of Operation introduced in 1977, there has been a reduction of 68% in the Annual Parasite Incidence (API = No. of Positive cases of malaria per thousand population per year) in 1989 in the country as compared to 1977.

(b) Yes.

(c) World Health Organisation has not banned the use of DDT for control of malaria

and other vector borne diseases.

(d) As per the recent Pesticides Residues Annual Report of All India Coordinated Research Project (ICAR) (1986) residue of DDT detected was 0.05 ppm in bovine milk; a maximum residue limit of DDT and related products in milk is 1.25 ppm. In earlier years 1970-71 the DDT residue detected in milk and milk products was on an average traces to 0.8 ppm.

(e) The use of DDT in Public Health has been restricted by the Government to 10,000 M.T. per year and the same is to be gradually reduced in a phased manner.

Alternative methods of control by bio environmental control through minor engineering modifications, introduction of mosquito larvae eating fish in breeding places and use of personal protection measures with impregnated bed-nets is being undertaken.

#### **Use of Banned BVO**

297. SHRI SHANKERSINH VAGHELA:  
SHRI SANTOSH KUMAR GANGWAR:  
DR. A.K. PATEL:  
SHRI SANAT KUMAR MANDAL:  
SHRI D. AMAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have banned the use of brominated vegetable oils (BVOs) yet it is still found in some popular brand of soft drinks;

(b) if so, the action taken against such erring manufacturers of the soft drinks;

(c) the substitutes of BVOs which are